

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - II
CHENNAI

15

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/02/2020 at 2.30 p.m.

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/58/2017
NAME OF THE PETITIONER(S) : H.S. RAMESH KUMAR SURANA & 1 ANOTHER
NAME OF THE RESPONDENT(S) : ANUSH SHARES & SECURITIES PVT LTD & 3ORS
SECTION : 241/242 OF CA 2013

Sl.No. NAME (IN CAPITAL) REPRESENTED BY SIGNATURE

① Chinna Aswathy Abraham
Aashish Sain kunia
(for M/s. Surana & Surana).

Counsel for
Respondent



② Prahalad Bhat
Hariprasath D.G.
Et

Counsel for
Petitioner



ORDER

At request of the Learned Counsels for the parties, post the matter on
27.03.2020.

SD

[S. VIJAYARAGHAVAN]
Member (Technical)



SD

[R. VARADHARAJAN]
Member (Judicial)